

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (CrI.) No(s). 557/2020

(Arising out of impugned final judgment and order dated 19-10-2019 in CRLA No. 477/1987 passed by the High Court Of Judicature At Allahabad)

PARTO

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.11969/2020-EXEMPTION FROM FILING O.T.)

Date : 21-01-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner(s) Mr. Atishi Dipankar, AOR
Mr. Amit Dubey, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

(JAGDISH KUMAR)
COURT MASTER (SH)

(ANAND PRAKASH)
BRANCH OFFICER